(b) whether representations from some Members of Parliament have been received in this regard; and

(c) if so, the present status of these cases?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) As per information provided by the National Commission for Minorities, one case is pending for payment of benefits to co-terminus staff of the Commission since 2009.

(b) and (c) Yes, Sir. A representation was received from Hon'ble Member of Parliament in this regard. The Ministry has instructed National Commission for Minorities to resolve the issue immediately.

## Financial assistance to minority students

1561. SHRI MAJEED MEMON: Wiil the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Government is providing any assistance to students of minority community under the 'Nai Udaan' Scheme;

(b) if so, the details thereof; and

(c) whether Government is providing any financial assistance to students of minority community who are preparing for examinations conducted by Union Public Service Commission and other such organisations and if not, the reasons therefor?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) to (c) Yes, Sir. Under the Nai Udaan Scheme, the Government provides financial assistance to the minority candidates clearing preliminary examination conducted by Union Public Service Commission, Staff Selection Commission and State Public Service Commissions. The rate of financial assistance is as under:-

Sl. No.	Exam	Rate of Financial	
		Assistance	
1	2	3	
1.	UPSC (Civil Services, Indian Engineering	ng ₹ 1, 00, 000/-	
	Services & Indian Forest Services)		

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1	2	3
2.	State PSC (Gazetted)	₹ 50, 000/-
3.	SSC (CGL) and (CAPF-Group	B) ₹ 25, 000/-
4.	State PSC (Graduate level) (No	on-Gazetted) ₹ 25, 000/-

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During the last three years, 3475 students of minority community benefitted from financial assistance under the Scheme.

The details of the Scheme are available on the website of this Ministry *i.e. www.minorityaffai'gov.in.* 

## **Multi-sectoral Development Programme**

1562. SHRI PRARHAKAR REDDY VEMIREDDY: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) details of blocks and towns identified in Andhra Pradesh for implementation of Multi-sectoral Development Programme (MsDP), district-wise;

(b) programmes/schemes under MsDP which have been implemented, block and town-wise;

(c) physical targets set and achieved under MsDP since its implementation, year-wise, block and town-wise;

(d) whether it is a fact that physical targets have not been achieved during the last 3-4 years; and

(e) if so, the reasons therefor?

Written Answers to

## THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI):

(a) and (b) The Multi-sectoral Development Programme (MsDP) was restructured and implemented as Pradhan Mantri Jan Vikas Karyakram (PMJVK) with effect from May 2018 in the remaining period of 14th Finance Commission. Under the erstwhile MsDP the area covered were 710 Minority Concentration Blocks and 66 Minority Concentration Towns. In the restructured PMJVK the coverage of area has been extended to 1300 Minority Concentration Areas (MCAs) which include 870 Minority Concentration Blocks, 321 Minority Concentration Towns and 109 Minority Concentration Districts Headquarters.